

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

Ref. No. \_\_\_\_\_/CIS-TRG.(26)/THC/2023

Dated: 23 JAN 2024

C I R C U L A R


Sub : Training Programme on "Online Fine Payment in Criminal Jurisdiction"

Reference is invited to the ibid subject and pursuant to the directions received from IT-Cell, Delhi District Courts, a training programme on Online Fine Payment in Criminal Jurisdiction has been scheduled through CISCO Webex Meeting application, as per schedule hereunder:-

Date	Meeting Number & Password	Time
24-01-2024	ID: 25142200258 Password: 123456	4:00 PM to 5:00 PM

Further, it is impressed upon all the Judicial Officers posted in Sessions Courts and CMM/ACMM/MM Courts of Central District and West District to direct the Readers posted under their kind control to attend the training programme, as per schedule.

This issues with prior approval of Learned Principal District & Sessions Judge (HQs), Delhi and Learned Principal District & Sessions Judge (West).


  
23/1/24  
(Sunil Kumar Sharma)  
Additional Sessions Judge /  
Officer In-Charge (Computers)  
Tis Hazari Courts, Delhi

4993-4863  
Ref. No. \_\_\_\_\_/CIS-TRG.(26)/THC/2023

Dated: 23 JAN 2024

Copy forwarded to information and necessary action to :

1. All the Judicial Officers posted in Sessions Courts and CMM/ACMM/MM Courts of Central District and West District are requested to direct the Readers posted under their kind control to attend the training programme, as per schedule
2. Sh. Pawan Kumar Jain, Chairman (IT & Digitization)/Centralized Computer Committee, Tis Hazari Courts, Delhi.
3. Mr. Harish Ahlawat, PS, in Website Room No. 234-B, Mr. Yashvir Kapil, JA/ASA and Ms. Pawan Gautam, JA/ASA posted in Computer Branch, Tis Hazari Courts, Delhi to impart the training as per schedule.
4. PS to the Id. Principal District & Sessions Judge (HQs) with request to place before Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. PS to the Id. Principal District & Sessions Judge (West) with request to place before Id. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
6. In-Charge, Care Taking Branch, Central District be requested to make necessary arrangements of tea & snacks for the trainers & assisting staff.
7. Reader to the undersigned.
8. Dealing Official (Website)/LAYERS (R&I, Central & West) are requested to upload the same.

  
23/1/24  
(Sunil Kumar Sharma)  
Additional Sessions Judge /  
Officer In-Charge (Computers)  
Tis Hazari Courts, Delhi